

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

9. **IA-1450/2024 in C.P.(IB)/1341(MB)/2020**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.04.2024**

NAME OF THE PARTIES: **Manisha Sanjay Agrawal**

SECTION: 9, 12A OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

This matter is heard through video conference:

1. Mr. Devul Dighe, Ld. Counsel for Applicant/RP present (VC).
2. At the request of the Counsel for the Applicant, list this matter on **15.04.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)